

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

40. CP/283(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Black Box Limited

Section 66(1) of Companies Act, 2013

ORDER

1. Mr. Ahmed Chunawala, Ld. Authorised Representative for the Petitioner present through virtual mode. Mr. Tushar Wagh, Ld. Authorised Representative for the Regional Deputy Director present.
2. Ld. Authorised Representative for the RD appeared and seeks some time.
3. At the request of RD, the matter is adjourned to **06.06.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)